

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 4546
(TO BE ANSWERED ON 29.03.2017)

CHILD CARE LEAVE

4546. DR. THOKCHOM MEINYA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is considering extension of Child Care Leave (CCL) to the working fathers also;
- (b) if so, the details thereof;
- (c) whether the period of CCL proposed to be shared between the husband and wife if both are working; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.
